

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 54 OF 2015

Dated: 03rd November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Green Energy Association Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Advocate
Mr. Tabrez Malawat &
Ms. Shikha Ohri

Counsel for the Respondent (s) : Mr. Anand K. Ganesan &
Mr. Ishaan Mukherjee

ORDER

Mr. Sanay Sen, learned Sr. Advocate for the appellant has argued at length the matter in question and has finished his arguments. Mr. Anand K. Ganesan, learned counsel for the respondent no.2 has been heard partly.

Post this Appeal for further arguments of the parties on **27th November, 2015.**

Both the parties may file their respective Written Submissions if they so like.

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk